

PROF. K.K. TEWARY : Why don't you ask the hon. Minister of Home Affairs ?

MR. SPEAKER : I have already told him, I have already done it.

PROF. K.K. TEWARY : Why have they not been arrested ?

MR. SPEAKER : I have already told him.

12.04 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Annual Reports and Reviews on the working of the Engineering Export Promotion Council, Calcutta, for 1982-83 and 1983-84 and statements for delay in laying these papers

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council, Calcutta, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta, for the year 1982-83.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English

versions) of the Engineering Export Promotion Council, Calcutta, for the year 1983-84 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council, Calcutta, for the year 1983-84.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-1381/85].

Notification under Dowry Prohibition (Amendment) Act, 1984 and Dowry Prohibition (Maintenance of List's of Presents to the Bride and Bridegroom) Rules, 1985

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : Sir, I beg to lay on the Table :—

- (1) A copy of the Notification No. S.O. 610(E) (Hindi and English versions) published in Gazette of India dated the 19th August, 1985 appointing the 2nd day of October, 1985 as the date on which the Dowry Prohibition (Amendment) Act, 1984, shall come into force, issued under section 1 of the said Act.
[Placed in Library. See No. LT-1382/85]
- (2) A copy of the Dowry Prohibition (Maintenance of Lists of Presents to the Bride and Bridegroom) Rules, 1985 published in Notification No. G.S.R. 664(E) in Gazette of India dated the 19th August, 1985 under sub-section (3) of section 9 of the Dowry Prohibition Act, 1961.
[Placed in Library. See No. LT-1383/85]

Notifications under Customs Act, 1962, Consolidated Reports on the working of Public Sector Banks and Regional Rural Banks for the year ended the 31st December, 1983

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH) : Sir, I beg to lay on the Table :—

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 647 (E) published in Gazette of India dated the 13th August, 1985 together with an explanatory memorandum making certain amendment to Notification No. 13-Customs dated the 9th February, 1981 so as to permit the 100 per cent Export Oriented Undertakings to clear 25 per cent of their production and 5 per cent rejects on payment of excise duty into the Domestic Tariff Area.

(ii) G.S.R. 660 (E) published in Gazette of India dated the 16th August, 1985 together with an explanatory note regarding exemption to goods covered by Notification No. 262/85-Customs and 263/85-Customs dated the 16th August, 1985 from the whole of the auxiliary duty of customs leviable thereon.

[Placed in Library. See No. LT—1384/85].

(2) A copy of the Consolidated Report (Hindi and English versions) on the working of Public Sector Banks for the year ended the 31st December, 1983.

[Placed in the Library. See No. LT—1385/85].

(3) A copy of the Consolidated Report (Hindi and English versions) on the working of Regional Rural Banks for the year ended the 31st December, 1983.

[Placed in Library. See No. LT—1386/85]

Review on the working of and Annual Report of Kudremukh Iron Ore Company Limited, Bangalore, for 1984-85 and Statement correcting reply to U.S.Q. No. 2966 dt. 9-8 85 re: Purchase of Iron Ore by IISCO from private mines.

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : Sir, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1984-85.

[Placed in Library. See No. LT—1387/85].

(ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the year 1984 85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) correcting the reply given on the 9th August, 1985 to Unstarred Question No. 2966 by Shri Indrajit Gupta regarding purchase of iron ore by IISCO from private mines.

[Placed in Library. See No. LT—1388/85].

Notifications under Export (Quality Control and Inspections) Act 1963, Review on the working of and Annual Report of Minerals and Metals Trading Corporation of India Limited, New Delhi, for 1983-84 and Statement for delay

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : Sir, I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :—

(i) The Export of Dried Shark Fins and Dried Fish Maws (Quality Control and Inspection Rules, 1985 published in Notification No. S.O. 3090 in Gazette of India dated the 6th July, 1985.

(ii) The Export of Dried Fish (Inspection) Rules, 1985 published in Notification No. S.O. 3332 in Gazette of India dated the 20th July, 1985.

[Placed in Library. See No. LT—1389/85].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1983-84.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year

1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—1390/85].

Annual Report and Review on the working of Centre for Electronics Design and Technology, Srinagar, for 1983-84 and Statement for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Sir, On behalf of Shri Shivraj V. Patil, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Srinagar, for the year 1983-84 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Centre for Electronics Design and Technology, Srinagar, for the year 1983-84.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Place in Library. See No. LT—1391/85].

12.06 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following messages